

Sl.No.9

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/2/9/AMR/2024		9 of IBC	Govind Service Agencies Vs BGR Energy Systems Limited

**ORDER**

**Present:** None appears for the OC.

Mr. Sankar Narayan Gopalan, Representative of the CD.

At the request of the representative of the CD, for filing vakalat and counter, list the matter on 05.07.2024.

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**SANJAY PURI  
MEMBER (TECHNICAL)**

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**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**